

Accordingly, the Learned Counsel for the Appellant will file the memo regarding the same on or before 7th November 2013 after getting instructions from the Appellant to enable us to pass the appropriate Interim Order in I.A. No. 369 of 2013.

Post the matter on 07.11.2013.

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

pr/rt